

मानव संसाधन विकास मंत्रालय में शिक्षा विभाग में राज्य मंत्री (श्री मुही राम सैकिया) : (क) से (घ) राष्ट्रीय शिक्षा नीति, 1986 में शिक्षा के सम्पूर्ण विकास के लिए दिशा-निर्देश हेतु विस्तृत कार्य ढांचा और इसके विभिन्न प्रस्तावों के आयोजन, कार्यान्वयन और निधियन के लिए विशेष जिम्मेदारियों को निर्धारित करने वाली कार्य योजना का प्रावधान है। कार्य ढांचा अभी भी प्रासंगिक है। तथापि, कार्यान्वयन के दौरान हुए अनुभव और अन्य विकासों को ध्यान में रखते हुए वर्ष 1990-92 के दौरान आचार्य राममूर्ति की अध्यक्षता में गठित राष्ट्रीय शिक्षा नीति पुनरीक्षा समिति (एन.पी.ई.आर.सी.) और एन. जनार्दन रेड्डी की अध्यक्षता में नीति पर गठित केन्द्रीय शिक्षा सलाहकार बोर्ड (केब) समिति द्वारा वर्तमान नीति की समीक्षा की गई। तदनुसार, संशोधित नीति निर्धारणों और संशोधित कार्य योजना 1992 को क्रमशः 7 मई, 1992 और 19 अगस्त, 1992 को सदन के सभा पटल पर रखा गया था। अब कार्यान्वयन तथा शिक्षा के लिए संसाधनों को बढ़ाने पर बल दिया जाएगा।

Budgetary allocations for Higher Education

879. SHRI V. HANUMANTHA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the budgetary allocations for higher education in 1995-96; 1996-97

(b) the budget for university education in 1996-97;

(c) whether it is a fact that budgetary support for university education has declined in real terms in the last two years; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Rs. 245.05 crores.

(b) Rs. 238.39 crores.

(c) No, Sir. The financial cutlays of UGC for development of higher education in the 8th Plan substantially higher than the grants actually provided to UGC for the purpose during the 7th Plan.

(d) Does not arise.

Transfer of forest land for industrial sector

880. SHRI BHAGABAN MAJHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there was a great demand to transfer forest land for the industrial sector;

(b) whether the proposal to transfer the degraded forest land for industrial purpose is under consideration of Government;

(c) if so, the total forest land in different States proposed to be handed over to the industrial sector; and

(d) the steps taken in that direction?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT & FOREST (CAPT. JAI NARAIN PRASAD NISHAD):

(a) Yes, Sir.

(b) to (d) Proposal for diversion of forest land for any non-forestry purposes, including industrial uses, are considered on merits as per provisions contained in the Forest (Conservation) Act, 1980 and Rules. Presently there is no specific proposal as such to transfer degraded forest land to the industrial sector.

Report on Konkan Railway Project

881. PROF. RAM KAPSE:
SHRIMATI MALTI SHARMA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received the report of the Committee of Members of Parliament regarding various aspects of Konkan Railway;

(b) if so, the findings of the Committee; and

(c) the action taken/proposed to be taken on the findings?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) Yes, Sir. The Committee of MPs has since submitted their report. They